

From:

**Vishnu Chandra Gupta, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Faizabad.**

No. 93 /DR (S)/2012, Dated Allahabad: March 16, 2012

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

With reference to the Court's Circular Letter No. 30/DR(S)/2011 dated 28.09.2011, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

| Sl. No. | Name of Judicial Officer with Designation | Present place of Posting | Stay/Premature | Remarks |
|----------------|--|---------------------------------|-----------------------|----------------|
| 1. | Mata Ambar Singh, ADJ | Faizabad | Stay | Allowed |
| 2. | Faridul Haque, ADJ | Faizabad | Premature | Rejected |

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General